

ITEM NO.9, 9.1 Court No.1 SECTION X
(By Virtual hearing)

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 585/2020

THE STATE OF JHARKHAND

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 56181/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 56180/2020 - STAY APPLICATION)

WITH

ORGNL.SUIT No. 4/2020 (XVII-A)

(IA No. 59906/2020 - DISPENSING WITH SERVICE OF NOTICE

IA No. 59908/2020 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 14-07-2020 These matters were called on
for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Mr F.S. Nariman Sr Adv
Dr AM Singhvi, Sr Adv
Mr Rajiv Ranjan, Sr Adv.dvo. Gen.
Mr Subhash Sharma, Advocate
Mr Arunabh Chowdhury, Addl. Adv. Gen.
Mr Tapes Singh , Addl. Adv. Gen.
Mr Krishnaraj Thaker, Addl. Adv. Gen.
Mr Amit Bhandari, Adv
Ms Pragya Baghel, Adv
Mr.Abhishek Roy, Adv
Ms Pallavi Langar, AoR

Mr. Fali S. Nariman, Sr. Adv.
Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr.Rajiv Ranjan, Sr Advocate, AG
Mr.Tapes Singh, AAG, Jharkhand
Mr.Arunabh Choudhary, AAG, Jharkhand
Mr.Krishnaraj Thakkar, AAG
Ms.Pragya Baghel, Adv.
Mr.Amit Bhandari, Adv.
Ms.Tulika Mukherjee, Adv.

For Respondent(s) **Mr. K.K. Venugopal, Ld. A.G.**
 Mr. Tushar Mehta, Ld. S.G.
 Mr. Ankur Talwar, Adv.
 Mr. Kanu Agrawal, Adv.
 Mr. G.S. Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable 17.08.2020.

[CHARANJEET KAUR]
ASSTT.REGISTRAR-CUM-PS

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR